

the Ministry has granted fast-track approvals to the SAAPs and is regularly monitoring the progress in implementation of the Mission through review meetings, field visits along with external monitoring through an Independent Review and Monitoring Agency (IRMA). Progress of the Mission is also monitored by the Apex Committee constituted under the Mission. Ministry of Housing and Urban Affairs is also providing hand-holding support to the States/UTs whenever required in order to achieve the targets in a timely manner.

Construction of affordable housing

992. SHRI K. R. ARJUNAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that the target for sanctioning of construction of affordable housing under the Housing for All scheme would be achieved by mid 2019 against the proposed deadline of 2022;

(b) whether it is also a fact that the total number of houses to be sanctioned under the scheme is 11 million and by now Government has sanctioned the construction of about 4.5 million units;

(c) whether Government is sanctioning upto 3-5 lakh units every month; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The Pradhan Mantri Awas Yojana (Urban) {PMAY [U]} Mission, launched on 25.6.2015, aims to provide assistance to States/UTs in addressing the housing requirement of all eligible beneficiaries. PMAY(U) guidelines require States/UTs to conduct demand assessment and validate the same to arrive at the actual demand for housing among its citizens belonging to the urban poor. So far, a demand of around 1.0 crore houses has been assessed from across all States and UTs.

The Mission guidelines provide flexibility to States/UTs for appraising and approving project proposals based on demand assessed and have to approach the Ministry only for release of Central assistance for projects approved at the State level.

Keeping in view the road-map for achieving the goal of housing for all by 2022, States/UTs have been requested to strategize fast tracking in submission of project proposals to saturate their entire demand by 2018-19.

As on 16.07.2018, total of 51,10,821 houses have been approved for construction under PMAY(U) across the country.

(c) and (d) Central Sanctioning and Monitoring Committee (CSMC) constituted under the Chairpersonship of Secretary, Housing and Urban Affairs is responsible for overall review and monitoring of the Mission and releases of central assistance to the States/UTs under PMAY (U). CSMC in its 35 meetings held since the launch of the mission on 25th June, 2015, have considered project proposals received from States/UTs across all verticals of the scheme and accepted a total of 51.11 lakh houses for releasing of Central assistance under the mission.

Facilities provided to beneficiaries under PMAY

†993. SHRI NARAYAN RANE: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of houses constructed and allotted under the Pradhan Mantri Awas Yojana (PMAY) and the names of banks by which loan amount have been sanctioned along with the amount of loan and the number of its beneficiaries, State-wise; and

(b) whether PMAY has been implemented effectively and if so, the details of facilities provided to the beneficiaries?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) In pursuance of the Government's vision of "Housing for All by 2022", the Ministry of Housing and Urban Affairs is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] and providing assistance to States/Union Territories (UTs) in addressing the housing requirements along with the basic civic infrastructure like water, sanitation, sewerage, road, electricity etc. of the slum dwellers and other urban poor.

Under the PMAY (U), total of 10,371 projects involving Central Assistance of ₹ 78,017.11 crore have been approved for construction of total 51,10,821 houses across the country. Out of 51,10,821 sanctioned houses, 28,98,700 houses are grounded for construction and construction of 7,93,531 is completed so far, of which, 7,85,029 are allotted to the beneficiaries. State-wise progress of PMAY (U) is given in the Statement-I (*See below*).

†Original notice of the question was received in Hindi.